

Ref. by Act 56 of 1974, § 2 and Sch I

THE INDIAN POST OFFICE (AMENDMENT) ACT, 1970

No. 34 OF 1970

[29th August, 1970]

An Act further to amend the Indian Post Office Act, 1898.

BE it enacted by Parliament in the Twenty-first Year of the Republic of India as follows:—

1. This Act may be called the Indian Post Office (Amendment) Act, 1970. Short title.

6 of 1898.

2. Section 45 of the Indian Post Office Act, 1898, shall be re-numbered as sub-section (1) of that section, and— Amendment of section 45.

(a) in sub-section (1) as so re-numbered, the proviso shall be omitted;

(b) after sub-section (1) as so re-numbered, the following sub-section shall be inserted, namely:—

“(2) The Central Government may also make rules prescribing the maximum limit of amount up to which postal orders may be issued from time to time.”.